

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2012 & I.A. No. 68 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

**Punjab State Power Corporation
Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Mr. Shagun Jain**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1
Mr. Sakesh Kumar for R-2
Mr. Avinash Menon
Ms. Swagatika Sahoo**

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **8th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**